

National Company Law Tribunal

Allahabad Bench

CP NO. 121/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Sanjeev Agarwal vs Omkareshwar Colonisers Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act of 2013

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|------------------|-------------|--|-------------|
| 1. | Rajnish Sinha | Adv. | Petitioner | [Signature] |
| 2. | Anil Kumar | Adv. | " | |
| 3. | Ashish Kr. Sriv. | Adv. | Respondent no 2 & 4 | [Signature] |
| 4. | VINEET DUBEY | ADV. | RESPONDENT NO.2 (ON THE BEHALF OF UDAI CHANDANI) | [Signature] |

CP NO.121/ALD/2017

Sh. Rajnish Sinha, Advocate for the petitioner. Sh. Ashish Kumar Srivastava, Advocate for the respondent no.2 & 4. Sh. Vineet Dubey, Advocate for the respondent no.2.

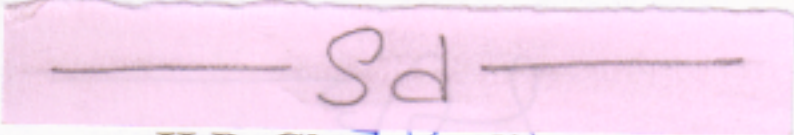
In the present matter, the respondent no.3 the Additional Director being nominee of this Court did not file its reply on such pretext that his services are being required for evidence proposed before a CBI Court in Kolkata. Hence, some more time to be granted.

A perusal of the previous proceeding dated 23.11.2017 goes to show that, this Court had directed the respondent no.3 to file reply to the company petition within 10 days after receipt of a copy of the main company petition, which is not filed till date. The respondent no.3 is seeking further time on one or another pretext, which cannot be treated as a healthy practice. Moreover, it is unfortunate for this Court that its nominee Director protracting the Court proceeding in filing its reply, which cannot be permitted. Therefore, the respondent no.3 is directed to file its reply, if any, by another 10 days by serving an advance copy to the petitioner and shall also make a cost of Rs.1,000/- (Rupees One Thousand Only). A copy of this order be sent to the CMD, Syndicate Bank.

The matter to be listed on 24th January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)